

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

I.A. No. 151 and 152 of 2016 in Contempt Petition © No. 412 and 413 of 2012 in Civil Appeal No(s). 9813 and 9833/2011

S.E.B.I

Appellant(s)

VERSUS

SAHARA INDIA REAL ESTATE CORP.LTD.&amp; ORS

Respondent(s)

Date : 29/03/2016 These I.As were mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MRS. JUSTICE R. BANUMATHI  
HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Appellant(s) Mr. Gaurav Kejriwal, Adv.

For Impleading Applicant Mr.Chandra Sekhar, Adv.

For Respondent(s)

UPON being mentioned the Court made the following  
O R D E R

Post I.As No. 151-152 of 2016 today i.e. on 29.03.2016 along with I.As No. 77-79, 89-91 of 2016 etc. etc. in Contempt Petition © No. 412 and 413 of 2012 in Civil Appeal No(s). 9813 and 9833/2011 in Court No. 1 as Item No. 301.

(Shashi Sareen)  
AR-cum-PS

(Veena Khera)  
Court Master